

Building of Sassoon Dock in Bombay

5020. SHRI D. B. PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Sassoon Dock in Bombay was built more than a hundred years ago to facilitate berthing a hundred or so fishing country crafts;

(b) whether number of fishing country-crafts have increased many fold in the last hundred years and that in recent years there is an addition of hundreds of mechanised boats also;

(c) whether no additional facilities have been provided for berthing fishing crafts in Sassoon Dock;

(d) whether Government are aware that because of the congestion in "Sassoon dock" fishermen lose hundreds of valuable fishing hours and recently put to incalculable loss which is not being compensated in any way; and

(e) what was the total income in 1877-78 and in 1977-78 at Sassoon dock?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (The subject matter of the question pertains to the Ministry of Agriculture and Irrigation (Deptt. of Agriculture). The reply below has been prepared on the basis of information furnished by them).

(a) Sassoon Dock built between 1869-1875 for general cargo sailing vessels is presently used by fishing vessels only.

(b) There has been increase in fishing crafts using the Dock. At present about 540 mechanised boats and 7 trawlers use it.

(c) and (d). Congestion at Sassoon Dock on account of insufficient berthing space has resulted in fishermen losing time in landing fish as well as in getting suppliers for the disposal of

the catch. But the scope for improving facilities at Sassoon Dock being limited because of its location, construction of a fishing harbour south of Sassoon Dock at a cost of Rs. 406 lakhs has been sanctioned and the work has started. In addition, since September, 1973, Kasmara Bunder also has been set apart exclusively for landing fish.

(e) The total income from Sassoon Dock in 1977-78 was Rs. 5,74,512.91. Figures for the year 1877-78 are not available.

मध्य प्रदेश में विश्वामपुर मत्स्यवन कोयला खान में छप्ताचार के आरोपों के बारे में शिकायतें

5021. श्री इय्यामलाल दुबे : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मध्य प्रदेश में सरगुजा जिले में विश्वामपुर मत्स्यवन कोयला खान में काम करने वाले अधिकारियों के विरुद्ध अनियमितताओं और छप्ताचार के आरोपों के बारे में कुछ शिकायतें मिली हैं ;

(ख) यदि हां, तो की गई शिकायतों का मुख्य व्यौरा क्या है ; और

(ग) सरकार ने इस बारे में क्या कार्यवाही की है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) से (ग). केन्द्रीय जांच ब्यूरो ने 1976 में छुट्टी यात्रा रियायत बिल में अनियमितता के बारे में कार्यकारी इंजीनियर (ई० एण्ड एम०), क्षेत्रीय वर्कशाप, विश्वामपुर, तथा क्षेत्रीय लेखा अधिकारी, विश्वामपुर के कार्यालय के लेखा अधिकारी और एक लोअर डिवीजन क्लर्क के बिल फ एक शिकायत दर्ज की और उसकी तहकीकात भी की थी। विश्वामीय जांच के बाद केन्द्रीय सतर्कता आयोग की सलाह से कार्यकारी इंजीनियर को बड़ी